Name of the Corporate Debtor: Frost International Limited; Date of Commencement of CIRP: 09-02-2023; List of Creditors as on: 15-06-2023; Name of IP: Mr. Amit Chandrakant Shah; Process Number: 1; Last 5 digitof registration number: 11397

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	76160814226	9	68411959778	99.99	0	347364291	7401490157	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	914144921	0	0	0.00	0	0	914144921	Annexure 4
5	Operational creditors (Workmen)	0				0.00				NA
6	Operational creditors (Employees)	28	9866869	28	8904547	0.01	0		962322	Annexure 6
7	Operational creditors (Government Dues)	2	87637307	0	0	0.00	0	0	87637307	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	19598455	0	0	0.00	0	0	19598455	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		53	77192061778	37	68420864325	100.00	0	347364291	8423833162	